

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH: HYDERABAD**

**OA./21/1104/2017**

**Dated: 25.01.2018**

**BETWEEN:**

Bhukya Hussain,  
S/o. Varja, aged about 44 years,  
Occ: Chief Pharmacist,  
Railway Health Unit, Dornakal,  
South Central Railway,  
Secunderabad Division,  
Mahabubabad Dist, Telangana.

..... Applicant

**AND**

1. Union of India rep. by  
General Manager,  
South Central Railway, Rail Nilayam,  
Secunderabad.
2. The Chief Personnel Officer,  
South Central Railway, Rail Nilayam,  
Secunderabad.
3. The Chief Medical Director,  
South Central Railway, Rail Nilayam,  
Secunderabad.
4. The Chief Medical Superintendent,  
South Central Railway,  
Secunderabad Division,  
Chilkalaguda, Secunderabad.
5. The Senior Divisional Personnel Officer,  
South Central Railway,  
Secunderabad Division,  
Sanchalan Bhavan,  
Secunderabad.

..... Respondents

Counsel for the Applicant : Mr. M.C. Jacob

Counsel for the Respondents : Mr. S.M. Patnaik, SC for Railways.

## CORAM

Hon'ble Mr. Justice R. Kantha Rao, Judicial Member  
Hon'ble Mrs. Minnie Mathew, Administrative Member

## ORAL ORDER

{Per Hon'ble Mr. Justice R. Kantha Rao, Judl. Member }

Both side learned counsel present.

2. Learned counsel appearing for the applicant on instructions seeks to withdraw the O.A. Accordingly, the O.A. is dismissed as withdrawn.  
No costs.

(MINNIE MATHEW)  
ADMN. MEMBER

(JUSTICE R. KANTHA RAO)  
JUDL. MEMBER

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Dated the 25<sup>th</sup> January, 2018  
(Dictated in the Open Court)